



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



D.O. No.103-1/2017-NSL-II

Date: 1st August, 2018

To
The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

Subject: Recommendations on Auction of Spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3400 MHz and 3400-3600 MHz Bands – regarding.

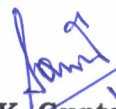
Department of Telecommunications (DoT) vide its letter No. dated 19th April, 2017 requested TRAI to provide applicable reserve price, quantum of spectrum to be auctioned and associated conditions for auction of spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3400 MHz and 3400-3600 MHz Bands for all the LSAs under the terms of clause 11 (1) (a) of TRAI Act, 1997 (as amended).

2. In this regard, a Consultation Paper (CP) on 'Auction of Spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3400 MHz and 3400-3600 MHz bands' was released on 28th August 2017 seeking comments of stakeholders. An OHD on the issues concerned was held on 18th January 2018 at New Delhi. Subsequent to the issue of CP, DoT provided addition/updated information vide its letters dated 7th September 2017 and 23rd July 2018, as sought by TRAI.

3. Based on the comments/inputs received from the stakeholders and on its own analysis, TRAI finalized its Recommendations on Auction of Spectrum in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3400 MHz and 3400-3600 MHz Bands. The same is enclosed herewith.

4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Encl: As above


(S.K. Gupta)
Secretary, TRAI
1-8-2018